Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Original Petiton No. 1 of 2009

Dated 27th of September, 2010

Present:- Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson Hon'ble Mr. Rakesh Nath, Technical Member

Delhi Transco LimitedAp	pellants
Versus	
Delhi Electricity Regulatory Commission	
And others.,	Respondents
Counsel for the Appellant(s)	Mr. M.G. Ramachandran, Advocate

Counsel for the respondent (S):

Mr. M.S. Gupta, Advocate Mr. S. Asthana, Advocate.

ORDER

Since the Order passed by this Tribunal is under challenge before the Hon'ble Supreme Court, we are not inclined to give any directions to the Commission for implementation of our orders.

Hence the Petition is dismissed.

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

JS/PK